

facility has commenced having two super-specialities viz. Cardiology and Gastro-enterology backed up by a 30 bedded Hospital. It is also proposed to strengthen the Regional Institute of Medical Sciences at Imphal at an estimated cost of Rs. 94.0 crores.

Pollution from Process Industry

*667. SHRI RAMDAS AGARWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is a need for systematic development of industrial areas as demanded/stressed in a workshop on Liquid and Solid Waste Management in Chemical Industry, held recently in New Delhi, as reported in the Hindustan Times dated 26th April, 2000;

(b) if so, what steps Government propose to take to contain pollution from process industry; and

(c) whether any help is being sought by Government from Indian Institute of Technology and Industry Associations in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) Yes, Sir.

(b) The steps taken by the Government to contain pollution from process industry include the following:—

- Guidelines for environmental management in industrial estates have been drawn up.
- Scheme of Zoning Atlas for identification of suitable areas for siting and systematic development of industrial estates, has been undertaken; and
- Environmental Standards for effluent and emissions from various types of process industries have been notified under the Environment (Protection) Act, 1986.

(c) Yes, Sir.

Allocation of Levy Sugar to States

*669. SHRI BACHANI LEKHRAJ: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the criteria being followed by Government for allocation of levy sugar to states;

(b) whether levy sugar is allotted to States on the basis of the projected population of 1996;

(c) if so, why Gujarat is not allotted levy sugar on this basis;

(d) whether the Gujarat Government has represented for allocation of levy sugar on the basis of population of the State as in 1997; and

(e) the decision taken thereon?

THE MINISTER OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR): (a) to (c) The norm for supply of levy sugar under the Public Distribution System (PDS) for most of the States UTs including Gujarat is 425 gms. per capita per month. With effect from 1.3.2000 the allotment of levy sugar is being made on the basis of the projected population as on 1.3.1999. With effect from July, 2000 the income tax assesses and their family members are to be excluded from the PDS in respect of sugar. In addition, Government also releases about one lakh tonnes of levy sugar per annum as Festival Quota which is allocated amongst the States/UTs.

(d) and (e) No representation from the Gujarat Government for such revision has been received in the Department. However, as already mentioned, allocation of levy sugar is now based on population as on 1.3.1999.

Daily Trains between Bangalore and Delhi

*671. SHRI K.C. KONDAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) how many trains are running daily between Bangalore and Delhi;

(b) whether it has come to the notice of Government that there is great demand for introducing another Bangalore-Delhi-Bangalore Superfast Express train; and

(c) if so, whether Government would take steps to introduce the same early?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) At present, one train viz. 2627/ 2628 Karnataka Express provides daily service between Delhi and Bangalore. Besides, two non-daily trains are also available as follows:—

* 2429/2430 Bangalore Rajdhani Express (four days a week).